

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 852
TO BE ANSWERED ON 25th July, 2023

PADDY CULTIVATION AREA

852. KUNWAR DANISH ALI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state;

- (a) whether it is a fact that the area under cultivation of paddy and soyabean has declined by 34 per cent, pigeon pea Ahar by 65 per cent and cotton by 14 per cent due to deficient monsoon across the country and if so, the details thereof;
- (b) whether the Government has provided or proposes to provide any calamity relief funds to the farmers in view of the damage caused to the crops of lakhs of farmers due to the failure of monsoon in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) For an agriculture year (July-June), the First Advance Estimates (covering major Kharif crops) is released in the month of October. Further, the sowing of Kharif crops is still under progress. Hence, it is too early to indicate the total sown area under various kharif crops sown across the country.
- (b) To (d) As per Indian Meteorological Department's (IMD) Updated Long Range Forecast Outlook for the year 2023, Southwest monsoon seasonal (June to September) rainfall over the country as a whole is most likely to be normal (96 to 104% of Long Period Average (LPA)). Moreover, the current Southwest monsoon 2023 (July to September) is under progression. Further, the State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities, if any. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of a severe nature and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures.
